

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/S NESA INDIA PRODUCER COMPANY LIMITED**

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	M/S. Nesa India Producer Company Limited
2.	Date of incorporation of Corporate Debtor	4th January, 2018
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, NCT of Delhi & Haryana
4.	Corporate Identity No. /Limited Liability Identification No. of corporate debtor	U01100DL2018PTC327986
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: H No. 103 KH No. 47/22 Akash Vihar, Nangloi, Near Kali Mata Mandir, New Delhi-110041
6.	Insolvency commencement date in respect of corporate debtor	25th November, 2019 (Certified True copy of Hon'ble NCLT Order dated 25th November, 2019 received on 8th January, 2020)
7.	Estimated date of closure of insolvency resolution process	5th July, 2020
8.	Name and the Registration number of the insolvency professional acting as interim resolution professional	Sudhanshu Gupta Reg. No.: IBBI/IPA-002/IP-N00216/2017-18/10668
9.	Address and email of the interim resolution professional, as registered with the Board	Office at: 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, Delhi-110092, Email: sg_1973@rediffmail.com
10.	Address and email to be used for correspondence with the interim resolution professional	Office at: 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, Delhi-110092, Email: claims.nesa@gmail.com
11.	Last date for submission of claims	21st January, 2020
12.	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Not applicable
14.	(a) Relevant forms and (b) Details of authorized representatives are available at:	Weblink : https://ibbi.gov.in/home/downloads Physical Address : 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block, Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092 Not applicable

Notice is hereby given that the National Company Law Tribunal, New Delhi has ordered the commencement of a corporate insolvency resolution process of the **M/s. Nesa India Producer Company Limited on 25th November, 2019** (Certified True copy of Hon'ble NCLT Order dated 25th November, 2019 received on 8th January, 2020).

The creditors of **M/s. Nesa India Producer Company Limited** are hereby called upon to submit their claims with proof on or before **21st January, 2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.




Date: 09/01/2020
Place: Delhi

Name and Signature of Interim Resolution Professional: **Sudhanshu Gupta**
Reg. No.: IBBI/IPA-002/IP-N00216/2017-18/10668